

12/10/93

Applicants or their Counsel not present.
Mr. Manish Bhandari - Counsel for respondents.

The O-A. is dismissed
in default for non prosecution
on the part of the applicant.

C. K. Kishore
(Gopal Krishna)
member (Judl.).

an ant. & the
app. called a w.p.

And as

und 7772 & 7773

Dtd 20.10.93

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